

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

Appeal no. 89 of 2013

Dated : 22nd October, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Bangalore Electricity Supply Company Ltd. ...Appellant(s)

Versus

**Karnataka Electricity Regulatory Commission
&Anr. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

Counsel for the Respondent(s): Mr. Prabhuling K. Navadgi

ORDER

We have heard the Learned Counsel for the parties. The Learned Counsel for all the parties are directed to file their respective comprehensive written submissions on or before 06.11.2013 after serving copy on the other side.

Post the matter for reporting compliance and for making further submissions on **08.11.2013 at Delhi Bench.**

**(Rakesh Nath)
Technical Member
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**(Justice M. Karpaga Vinayagam)
Chairperson**